TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road) Next to Zakir Hussain College, New Delhi-110002

No.1-4/2011-A&P

Dated:- 01.04.2011

To

All Ministries/Department of Government of India Public Sector Undertakings, Statutory & Autonomous Bodies

Sub:- Filling up of the post of Advisor (Legal) on deputation on foreign service terms.

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the post of Advisor (Legal) on deputation on foreign service terms initially for a periof of two years. The details of qualification and experience etc, are as under:-

Qualification/Experience Scale of Pay Name of the Post Rs.37400-67000 + Officers of the Central Govt., Public Sector Advisor Undertakings and Statutory grade pay Rs. (Legal) Autonomous Bodies (i) holding equivalent 10,000/plus post or (ii) Officers in Selection Grade with allowances such four years of regular service in that grade or as DA, HRA, etc (iii) Group 'A' officers having seventeen Govt per as years of regular service in Group 'A' of Rules. which at least four years of regular service shall be in the Selection Grade. Essential:- A Master/Bachelor's degree in recognized from Law possessing University/Institution and requisite experience in the relevant field. Officers having adequate Iob content:knowledge in drafting primary subordinate legislation shall be preferred. Age:- Not exceeding 56 years on the date of closing of applications.

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- 3. Officers holding the post having HAG scale i.e Rs.67000-annual increment @ 3% 79000/- on regular basis or (ii) Officers in Senior Administrative Grade with three years of regular service in that grade or (iii) Group A officers having twenty one years of regular service in Group 'A' of which at least three years of regular service in the Senior Administrative Grade may also apply and in case of selection he/she may be considered for appointment as Principal Advisor in the HAG scale i.e Rs.67000-annual increment @ 3% 79000/-.
- 4. This post has been exempted from the rule of immediate absorption up to 23.1.2016 by Department of Pension & Pensioners Welfare for appointment on deputation.
- 5. All the Ministries/Departments, Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately, in the event of their selection. The application should be sent in an envelope super-scribing the post applied for so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 21.04.2011.
- 6. Those who have applied earlier in response to our Circulars of even number dated 7.2.2011, 28.02.2011 and 15.03.2011, for the post of Pr. Advisor (Legal), need not apply again. Their candidature will be considered, if found suitable.

Yours faithfully,

(M.D. Pathak)

Technical Officer (A&P)

Tel: 2321 3107

Internal circulation for information:

- 1. Sr. PPS to Chairman
- 2. Sr. PPS to Member (I)
- 3. PPS to Secretary, TRAI
- 4. All Principal Advisors and Advisors
- 5. SRO (IT). He is requested to post the circular on the TRAI website.